

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR.

(4)

Jaipur, the 17th day of November, 2005

ORIGINAL APPLICATION NO. 519/2005

CORAM :

HON'BLE MR.A.K.AGARWAL, VICE CHAIRMAN
HON'BLE MR.M.L.CHAUHAN, MEMBER (J)

Saurabh Ray,
Director (Selection Grade),
Geological Survey of India,
Project BM-II, Base Metal-II,
Western Region, Room No.221,
Block-A, 15-16 Jhalana Doongri,
Jaipur.

By Advocate : Shri Virendra Lodha

... Applicant

Versus

1. Union of India
Through Secretary,
Ministry of Mines,
Shastri Bhavan,
New Delhi.
2. Chairman,
UPSC, Dholpur House,
Shahjahan Road,
New Delhi.
3. Secretary,
Department of Personnel & Training,
North Block,
New Delhi.
4. Director General,
Geological Survey of India,
Central Headquarters,
27, Jawahar Lal Nehru Road,
Kolkata.

By Advocate : - - -

... Respondents

ORDER (ORAL)

This OA has been filed by the applicant
seeking direction to the respondents to decide

his representation dated 6.10.2005 after convening DPC for promotion to the post of Deputy Director General.

2. Learned counsel for the applicant submitted that the applicant was promoted as Director vide order dated 26.4.96 and has thus completed a period of more than nine years on that post. He further submitted that for promotion to the post of Deputy Director General an experience of seven years as on 1.1.2005 is required. Thus, the applicant fulfills the requirement of qualifying service.

3. Learned counsel for the applicant further submitted that in view of the fact that the applicant is superannuating on 31.1.2006, direction to the respondents may be issued early.

4. After hearing the learned counsel we feel that ends of justice will be met if suitable direction to the respondents be issued for deciding applicant's representation dated 6.10.2005 expeditiously. Keeping in view the date of superannuation of the applicant, the respondents are directed to decide the representation of the applicant dated 6.10.2005 within a period of one month from the date of receipt of a copy of this order.

5. The OA stands disposed of as above with no order as to costs.


(M.L.CHAUHAN)

MEMBER (J)


(A.K.AGARWAL)

VICE CHAIRMAN